

Pendency as on 31st July, 2017 with respect to the Appellate Courts of Shimla Division									
Nature of case ↓	Name of the Court								Total
	District & Sessions Judge, Shimla.	District & Sessions Judge (Forests), Shimla.	Addl. District & Sessions Judge, CBI, Shimla	Addl. District & Sessions Judge, CBI, Camp at Theog, Shimla	Addl. District & Sessions Judge, I, Shimla	Addl. District & Sessions Judge, I, Camp at Rohru, Shimla	Addl. District & Sessions Judge, II, Shimla	Addl. District & Sessions Judge, II, Camp at Rohru Shimla	
Civil Cases									
Cases under Land Acquisition Act	4	17	40	0	59	14	63	32	229
Motor Accident Claims	51	5	0	103	92	29	141	21	442
Guardina & Wards Acts	2	0	0	0	0	1	2	0	5
Hindu Marriage Act	37	14	0	26	45	18	66	12	218
Civil Appeal	27	16	0	50	31	5	39	12	180
Waqf Board (Civil Appeal)	0	0	0	0	0	0	0	0	0
M.AIR	0	0	0	6	39	0	51	0	96
Civil Misc. Appeal	8	0	0	5	9	0	36	1	59
Review Applications	2	0	0	0	0	0	0	0	2
Civil Suits	8	19	0	5	16	1	9	1	59
Waqf Board (Civil Suit)	2	0	0	0	0	0	0	0	2
Rent Appeal	14	5	0	2	18	3	0	0	42
Waqf Board (Rent Appeal)	0	0	0	0	0	0	0	0	0
Arbitration Case	11	4	0	0	0	0	0	0	15
Succession Act	0	0	0	0	2	0	1	0	3
Executions & objection	76	13	0	51	97	19	124	19	399
Pauper/ Election petition H.P. Tele	0	0	0	16	0	0	0	0	16
Small Causes Suit/ HPFC Act	1	1	0	0	1	1	0	0	4
Probate	0	0	0	0	0	0	0	0	0
Adoption	0	0	0	0	2	0	0	0	2
Miscellaneous (CMA)	28	39	0	8	129	11	9	1	225
Total	271	133	40	272	540	102	541	99	1998
Criminal Cases									
Sessions Trial	73	7	0	31	68	13	74	7	273
Corruption Cases	1	25	57	0	0	0	0	0	83
Criminal Appeal	58	13	10	81	54	8	75	14	313
Criminal Revision	23	6	4	0	9	2	15	1	60
NDPS Act	0	12	3	0	0	0	0	0	0
Bail Applications	0	0	0	0	0	0	0	0	0
Miscellaneous (Cr. M.P.)	12	2	4	2	13	1	0	3	37
Total	167	65	78	114	144	24	164	25	781
Grand Total	438	198	118	386	684	126	705	124	2779

Pendency as on 31st July, 2017 with respect to the Subordinate Courts of Shimla Division

Nature of cases	Name of the Court																Total
	Civil Judge (Sr. Div.)-cum-CJM, Shimla.	Civil Judge (Sr. Div.)-cum-ACJM (I), Shimla.	Juvenile Justice Board, Shimla	Civil Judge (Sr. Div.)-cum-ACJM (II), Shimla.	Civil Judge (Jr. Div.)-cum-JMIC (3), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (4), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (5), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (6), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (7), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (8), Shimla	MTM Shimla	Civil Judge (Sr. Div.)-cum-ACJM, Theog.	Civil Judge (Sr. Div.)-cum-ACJM(I), Rohru.	Civil Judge (Jr. Div.)-cum-JMIC(II), Rohru.	Civil Judge (Jr. Div.)-cum-JMIC Chopal	Civil Judge (Jr. Div.)-cum-JMIC Jubbal	
Civil Cases																	
G & W Act	13	13	0	7		0	0	0	0	0	0	1	1	0	0	1	36
HMA	4	6	0	20		4	0	0	0	0	0	8	8	0	0	0	50
W C Act	35	27	0	20		9	0	0	1	1	0	26	5	0	2	3	129
Objections	4	0	0	2		0	0	0	0	1	0	0	1	0	0	0	8
Civil Suits	251	229	0	272		384	339	382	437	474	0	1021	385	322	78	151	4725
Rent Cases	289	242	0	292		0	2	0	0	0	0	16	11	12	10	2	876
Succession Act	6	10	0	11		0	0	0	0	0	0	7	1	1	0	0	36
Executions	154	93	0	60		106	119	85	72	51	0	144	111	116	52	57	1220
Small Cau/ P.R. Act	0	0	0	1		0	0	0	0	0	0	0	0	0	0	0	1
Misc.(CMPs)	205	102	0	98		117	161	155	130	139	0	239	136	107	12	46	1647
Total	961	722	0	783	0	620	621	622	640	666	0	1462	659	558	154	260	8728
Criminal Cases																	
138 NI Act	190	456	0	1205		633	621	658	614	537	0	874	167	242	194	246	6637
N.D.P.S. Act	14	7	0	18		11	16	10	2	21	0	0	7	8	7	0	121
D V Act	3	22	0	10		31	68	33	36	24	0	39	11	15	13	5	310
CBI Cases	27	0	0	0		0	0	0	0	0	0	0	0	0	0	0	27
Drugs & other Act	22	0	0	0		0	0	0	0	0	0	0	0	0	0	0	22
Mining & Mines Act	1	0	0	0		0	0	0	4	24	0	0	0	0	0	0	29
Bail Application	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0
Police Challan	276	251	30	123		270	361	198	242	209	0	844	137	129	252	136	3458
Excise Cases	26	8	0	5		13	22	26	17	7	0	56	15	10	14	5	224
Complaint Cases	8	6	0	9		27	0	8	2	0	0	0	2	4	8	5	79
Food Cases	6	9	0	3		9	19	6	1	18	0	6	0	0	0	0	77
Summary Cases	512	1513	0	1615		2876	1261	1604	706	0	2091	2524	193	810	24	580	16309
Forest/ Police Act	0	3	0	0		6	0	0	0	2	0	2	1	0	4	0	18
Telegraph Act	0	0	0	0		61	0	0	0	0	0	0	0	0	0	0	61
Child Labour Act	0	0	0	0		0	4	0	0	0	0	0	0	0	0	0	4
Misc. (Cr. M.P.)	279	79	0	217		0	215	164	84	129	0	401	111	54	76	46	1855
Income Tax Act	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0
E.P.F. Act	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0
Copyright Act	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0
Other Act	0	18	0	21		50	5	35	34	21	0	102	33	25	10	0	354
Gambling Act	0	0	0	0		0	50	0	0	4	0	0	0	0	0	0	54
E C Act	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0
Juvenile	0	0	0	0		0	0	0	0	2	0	0	0	0	0	0	2
Sessions Trial	0	0	11	0		0	0	0	0	0	0	0	0	0	0	0	11
Pet. u/s 125 Cr.P.C.	14	11	0	5		10	32	39	18	24	0	0	8	11	6	4	182
Total	1378	2383	41	3231	0	3997	2674	2781	1760	1022	2091	4848	685	1308	608	1027	29834
Grand Total	2339	3105	41	4014	0	4617	3295	3403	2400	1688	2091	6310	1344	1866	762	1287	38562

**Total Pendency of Shimla Civil & Sessions Division
as on 31st July, 2017**

Sr. No.	Court	Civil	Criminal	Total
1	Appellate Courts	1998	781	2779
2	Subordinate Courts	8728	29834	38562
Total		10726	30615	41341